

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH  
CIRCUIT CAMP : GWALIOR

C.C.P. No. 71 of 2005

(in O.A.No.300/2004)

Gwalior, this the 12th day of September, 2005

Hon'ble Shri M.P.Singh - Vice Chairman  
Hon'ble Shri Madan Mohan - Judicial Member

Akhilendu Arjariya, IAS, Additional Commissioner,  
O/o Commissioner, Gwalior Division, Gwalior,  
S/o Bhagwandas Balendu, Aged about 59 years. - APPLICANT

(By Advocate - Shri S.Paul)

Versus

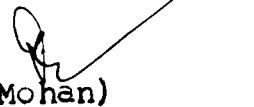
1. Shri Vijay S.Patidar, Secretary,  
General Administration Department (GAD),  
Mantralaya, Vallabh Bhawan, Bhopal.
2. Shri A.V.Singh (Chief Secretary Ex),  
Presently Chairman, Narmada Valley Development  
Authority, Narmada Bhavan, Tulsi Nagar, Bhopal.
3. Shri Ranjana Choudhary (Ex.Principal Secretary),  
Presently Principal Secretary, Medical Education  
Department, Bhopal.
4. B.K.Saha, Chief Secretary, Government of Madhya  
Pradesh, Vallabh Bhawan, Bhopal.
5. Smt.Aruna Sharma (Ex.Secretary,GAD), presently  
Secretary, Public Relations, Vallabh Bhawan, Bhopal. RESPONDENTS

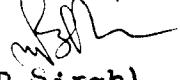
(By Advocate-Shri Anil Gupta)

O R D E R (Oral)

By Madan Mohan, Judicial Member-

This CCP has been filed by the applicant for non-compliance of the order passed by this Tribunal on 20.4.2004 in OA 300/2004, whereby the respondents were directed to consider the representation of the applicant within a period of two months. The respondents have complied with the order of the Tribunal vide orders dated 8.9.2004 and 18.8.2003 (Annexures-R-I and R-II respectively). The learned counsel for the applicant argues that the respondents have not complied the order within the stipulated period. Since the order of the Tribunal has been complied with, this CCP is dismissed. Notices are discharged.

  
(Madan Mohan)  
Judicial Member

  
(M.P.Singh)  
Vice Chairman